GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 3551 TO BE ANSWERED ON 17th MARCH, 2021

EXPORT PROMOTION

3551. SHRIMATI KIRRON KHER:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has any scheme to assist the States in promotion of exports and if so, the details thereof;
- (b) the details of total funds allocated to Chandigarh for export promotion, sector Statewise during each of the last three years and the current year along with the steps taken by the Government to engage the States/ UTs in export promotion;
- (c) the measures taken by the Government to improve the logistic constraints to achieve the export target of UT of Chandigarh;
- (d) whether the Government has also made provisions for tax rebate for promotion of exports and if so, the details thereof; and
- (e) the value of rebate provided during the last three years along with the role of the said rebate in increasing the exports and the monitoring system in place to ensure proper utilisation of the said rebate?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI)

(a) & (b) The Government of India has launched the Trade Infrastructure for Export Scheme (TIES) scheme w.e.f FY 2017 -18 to assist Central and State Government agencies for creation of appropriate infrastructure for growth of exports from the States. The Scheme provides financial assistance in the form of grant-in-aid to Central/State Government agencies for setting up or for up-gradation of export infrastructure as per the guidelines of the scheme. The scheme can be availed by the States through their implementing agencies, for infrastructure projects with significant export linkages like Border Haats, Land customs stations, quality testing and certification labs, cold chains, trade promotion centres, export warehousing and packaging, SEZs and ports/airports cargo terminuses. The Scheme guidelines are available at http://commerce.gov.in.

Under the TIES scheme, financial assistance for a total of 44 export infrastructure projects has been approved during FY 2017-18, 2018-19, 2019-20 & 2020-21 (as on 12th March, 2021). The state-wise details of funds released during each of the last three years and the current year under the Scheme of DoC are given at Annexure.

Further, promotion of Districts as Export Hubs is being coordinated by the Directorate General of Foreign Trade (DGFT) in collaboration with Department of Promotion of Industry and Internal Trade (DPIIT). This initiative tries to target export promotion, manufacturing and employment generation by making the States and the Districts oriented towards export growth.

- (c) Improving logistics constraints is an ongoing process. Logistics Division, Department of Commerce is coordinating with the state governments and line ministries to resolve logistics issues and streamline trade within and outside the State.
- (d) The Govt. of India has introduced the Remission of Duties and Taxes on Exported Products (RoDTEP) Scheme. This scheme seeks to remission of Central, State and Local duties/taxes/levies at different stages at the Central, State, and local level, which are incurred in the process of manufacture and distribution of exported products, but are currently not being refunded under any other duty remission scheme. Further, exports are zero rated through drawback of duties, GST refund as well as other export promotion schemes.
- (e) The amount disbursed under Duty Drawback scheme during the last three years is given as below:

Financial Year	Amount (In Rs.Crore)
2017-18	24,223.83
2018-19	16,905.28
2019-20	17,902.71

(Source: CBIC)

Exporters are eligible to claim refund of either (i) GST paid on export of goods or services or both; or (ii) unutilized input tax credit in respect of goods or services or both exported without payment of GST.

The amount of refund under GST provided to exporters on account of export of services with payment of IGST and export of goods and services without payment of IGST is as follows:

Financial Year	Amount (In Rs. Crore)
2018-19	8,063.36
2019-20	31,632.61
2020-21 (upto 11.03.2021)	44,118.48

(Source: CBIC)

Amount of refund provided to exporters on account of export of goods with payment of IGST:

Financial Year	Amount (In Rs. Crore)
2018-19	55477
2019-20	56686
2020-21 (As on 11.03.2021)	43493

(Source: CBIC)

The operation of Duty Drawback Scheme and RoDTEP through electronic system ensures that the benefit is given directly to the exporters and is properly utilized.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 3551 FOR ANSWER ON 17.3.2021 BY SHRIMATI KIRRON KHER REGARDING EXPORT PROMOTION.

Details of projects approved under TIES (FY 2017-18 to FY 2020-21 (till 12.03.2021))

SI. No.	Name of State/UT	Year	Number of New projects approved	TIES fund released (In Rs. Cr.)
1. Karnata	Karnataka	2017-18	3	5.85
		2018-19	0	2.85*
		2019-20	0	2.65*
		2020-21	0	0
		Total	3	11.35
2	2 Kerala	2017-18	1	6.5
		2018-19	0	6.5*
		2019-20	1	10
		2020-21	0	0
		Total	2	23
3	Manipur	2017-18	1	6
		2018-19	1	5.63
		2019-20	0	0
		2020-21	0	5.63*
		Total	2	17.26
4	Andhra Pradesh	2017-18	2	8.15
•	, mama i radom	2018-19	0	26.0144*
		2019-20	0	9.9856*
		2020-21	2	13**
		Total	4	57.15
5	Tamil Nadu	2017-18	2	14.78
	Tarriii reada	2018-19	4	15.65
		2019-20	5	15.91*
		2020-21	1	14.4584*
	Total	12	60.7984	
6	Madhya Pradesh	2017-18	2	25.71
	Madriya i radoon	2018-19	1	1.80**
		2019-20	0	8.04*
		2020-21	0	0
	Total	3	35.55	
7	Uttar Pradesh	2017-18	1	1.07
1	Ottar Pradesh	2018-19	0	0
		2019-20	0	0.48
		2020-21	0	0.40
		Total	1	1.55
0	Maharaahtra	2017-18	1	1.52
8	Maharashtra			0
		2018-19	0	
		2019-20	0	1.52*
		2020-21	1	6.37**
0	Trinura	Total	2	9.41
9	Tripura	2017-18	1	6.15
		2018-19	0	0
		2019-20	0	0
		2020-21	2	2.58**
		Total	3	8.73

10	West Bengal	2017-18	1	4.27
10	vvoor Berigai	2018-19	0	2.56*
		2019-20	0	0
		2020-21	0	0
		Total	1	6.83
11 Delhi	2017-18	0	0	
	26	2018-19	1	8
		2019-20	0	0
		2020-21	0	0
		Total	1	8
12	Rajasthan	2017-18	0	0
12	. tajastilaii	2018-19	2	3.0681
		2019-20	0	0
		2020-21	0	0
		Total	2	3.0681
13	Chandigarh	2017-18	0	0
	3. a. a. garri	2018-19	1	2.81
		2019-20	0	0
		2020-21	0	0
		Total	1	2.81
14	Assam	2017-18	0	0
• •	7.000111	2018-19	0	0
		2019-20	2	5.7725
		2020-21	0	5.6875*
		Total	2	11.46
15 Punjab	2017-18	0	0	
	1 drijab	2018-19	0	0
		2019-20	2	0
		2020-21	0	5.77*
		Total	2	5.77
16	Jharkhand	2017-18	0	0
Jilaikilaliu	onanthana	2018-19	0	0
		2019-20	1	9.80
		2020-21	0	0
		Total	1	9.80
17.	Sikkim	2017-18	0	0
17.	Gildini	2018-19	0	0
		2019-20	0	0
		2020-21	1	8.87**
		Total	1	8.87
18.	Haryana	2017-18	0	0
10.	l lai yana	2018-19	0	0
		2019-20	1	0
		2020-21	0	6.06*
		Total	1	6.06
	Grand Total	iolai	44	287.4665
			1 4444	1 407.4000

**Funds yet to be disbursed.